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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.602/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company	Bishnudeo Prasad & Ors.-Vs-Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Under Section	424 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. **CS DEEPAK KUMAR KHAITAN, F.C.S.**
PRACTISING COMPANY SECRETARY

R1 to R5
in CP No. 8/48/2016

Dee Khaitan
16/01/2018

1. Mr Prasens-K Burman
 2. Mrs Pooja Berimal
 3. Mrs Sangita Dasgupta
 4. Mr Subhovan Dey
 5. Mrs Ankita Meitra
- Advocates

for the Respondents
No 1 to 7.

Subhovan Dey
16.01.2018

ORDER

Ld. Pr.C.S. and Ld. Counsels for the respondents are present.

Ld. Counsel for the respondent prayed for leave of the Tribunal for filing reply. Prayer is allowed. Reply may be filed within 15 days with a copy to the opposite party. Thereafter, rejoinder, if any, may be filed within 15 days.

List on 27.02.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)